

**Appellate Tribunal for Electricity at New Delhi
(Appellate Jurisdiction)**

A.No. 272 of 2014 & IA No. 441 of 2014

Dated: 19th August, 2015

In the Matter of:

Karnataka Power Transmission Corporation Ltd. & Anr. ...Appellant(s)
Versus
M/s Global Energy Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : -

**Counsel for the Respondent(s) : Mr Hemant Singh, R.No.1 and Ms.Meghana
Aggarwal**

ORDER

The Bench did not assemble today.

Matter is posted for hearing on **16th September, 2015.**

Court Master